

in the Act and Rules. The term of the present Board will expire on 15th September, 1991. Action has already been initiated to reconstitute the Board after expiry of its term. There is no specific provision in the Act/Rules, for giving representation to the trade unions/co-operatives. However, in the past, trade unions/co-operative societies were represented on the Board under the category 4(3)(b) of the Act, which provides for appointment of "persons engaged in the production of husks, coir and coir yarn and in the manufacture of coir products". In addition, the Government by virtue of Sub-Section 3(g) of Section 4 of the Coir Industry Act 1953 are empowered to appoint such other persons or class of persons who in their opinion ought to be represented on the Board.

Disposal of Nuclear Wastes

*341. SHRIMATI D. K. BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that there are no methods to dispose of low-level nuclear wastes from nuclear plants;

(b) the procedures adopted so far to dispose of low-level nuclear wastes in India;

(c) whether these wastes pose a threat to mankind and if so, the approximate period thereof;

(d) whether such waste causes cancer amongst the residents living nearby; and

(e) if so, the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) there are many well developed methods in vogue for the disposal of low-level nuclear wastes. The techno-

logy of waste management in India has developed and is being practised in line with the state of the art in advanced countries.

(b) The procedures adopted vary with the level of radioactivity and the volume of the waste. Low level liquid waste is initially subjected to decontamination and volume reduction. It is then conditioned in solid matrices and packed in suitable containers. The containers are disposed in shallow underground engineered containment structures located in controlled areas with monitoring facilities.

(c) These wastes do not pose a health hazard if properly contained. Depending upon the nature and composition of the wastes, the radioactivity decays with time to insignificant levels. Radioactivity content and decay period depend on the origin of the waste.

(d) and (e) No, Sir. Since such wastes are contained in engineered structures built in controlled areas and are effectively isolated from the environment, the levels of radiation dose are limited, and hence they are not known to cause cancer among the residents living nearby.

Allocations for 20-Point Programme

*342. SHRI BALRAJ PASSI:

SHRI VIRENDRA SINGH:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the funds allotted to various States/Union Territories under the 20-Point Programme during 1989-90, 1990-91 and proposed to be allotted in 1991-92, State/Union Territory-wise and point-wise; and

(b) the details of the progress made in implementing the 20-Point Programme during 1990-91 as per the latest review, point-wise and State/Union Territory-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) and (b) The statements I, II and III showing yearwise and point-wise allocations made under 20-Point Programme during 1989-90, 1990-91

and those which are proposed to be allotted during 1991-92 in the various States/Union Territories are attached.

The performance of States in the implementation of 28 selected items for which quantification of achievement is possible, is monitored on a monthly basis. The details of progress made in implementing 20-Point Programme in various States/Union Territories point-wise during 1990-91 are given in the attached Statement IV.

STATEMENT I

Twenty Point Programme—1989-90 Approved outlay for States/U.Ts. Point-wise in State Plan Sector

(Rs. in lakhs)

Sl. No.	States/U.Ts.	Attack on Rural Poverty									
		IRDP	JRY	CD & Panchayat	V & SI	Rainfed Agricultural	Better use of Irrigation	Bigger Harvest	Land Reform	Safe Drinking Water	
1	2	3	4	5	6	7	8	9	10	11	
1.	Andhra Pradesh	3968	3864	70	2183	602	30000	4008	120	3000	
2.	Arunachal Pradesh	281	61	98	191	..	562	939	20	310	
3.	Assam	878	1056	765	1440	..	7482	6332	235	2744	
4.	Bihar	5779	7742	1255	2325	414	42912	10940	1875	3150	
5.	Goa	53	76	46	160	..	2565	518	36	164	
6.	Gujarat	1623	1591	150	4000	373	36500	3869	345	3450	
7.	Haryana	306	384	377	950	67	9395	3328	45	2585	
8.	Himachal Pradesh	231	231	184	345	..	2209	2146	516	1850	
9.	Jammu & Kashmir	158	337	222	1178	107	3531	3618	130	2110	
10.	Karnataka	1963	2419	3149	3444	722	21559	4176	117	2089	
11.	Kerala	900	1314	246	2100	..	7400	4420	24	2900	
12.	Madhya Pradesh	3953	5124	736	3468	405	40028	7755	480	3050	
13.	Maharashtra	3088	4139	70	1945	749	53011	9174	79	10000	
14.	Manipur	80	88	140	400	..	2355	1004	20	620	

Attack on Rural Poverty

Health for all	Two child Norm-Nutrition	Educa-tion	Justice to SC/STs	Opportuni-ties for Youth	Housing for people	Improve-ment of Slums	Forestry	Protection of Environ-ment	Concern for Consumer Villages	Energy for Villages	Total
12	13	14	15	16	17	18	19	20	21	22	23
1515	447	9562	8847	248	6297	600	1611	140	10	20	77112
165	85	1903	..	69	36	..	610	3	42	218	5593
1100	587	6677	600	138	250	35	1880	47	12	1304	33562
2450	1370	12512	2133	225	200	60	1850	30	443	2260	99925
50	68	1363	16	140	25	1	150	14	4	18	5467
1275	7300	4440	3500	60	1500	100	3500	50	15	40	73681
831	700	5090	800	175	66	110	1820	100	..	60	27189
430	200	2740	158	144	4	30	2675	20	62	105	14282
800	297	4973	190	261	70	55	1100	50	..	25	19212
1430	4409	3398	1737	134	1778	365	1589	25	..	72	54575
400	1820	1420	525	150	200	50	1740	109	2	30	25750
1900	685	14588	4500	150	650	370	3773	947	..	1665	94227
4200	456	13144	2700	500	442	1215	3946	92	..	40	108990
195	125	1300	150	160	..	10	450	23	30	385	7535

	12	13	14	15	16	17	18	19	20	21	22	23
	233	116	1248	2	185	5	22	835	7	23	225	5657
	154	105	799	..	90	5	5	600	5	37	350	4845
	186	215	685	..	209	575	5	41	85	5166
	875	500	7958	940	468	100	30	2255	71	8	860	48202
	700	275	2844	700	704	55	100	685	47	1	30	23863
	1250	450	10306	270	100	230	150	1300	40	30	730	43774
	75	45	1080	37	45	20	6	235	22	15	31	3116
	1400	9452	7335	3729	140	502	166	2439	86	34	25	58642
	200	460	1591	393	150	60	30	475	20	15	100	8529
	3300	2020	16577	3791	1113	3000	580	4600	230	52	3635	132598
	1250	705	7682	1515	545	79	850	1455	65	7	1035	43479
	155	34	955	7	23	..	30	350	2	15	4	2291
	20	54	612	10	223	38	..	4	..	1123
	18	21	162	..	3	152	Neg.	1	4	624
	..	600	6384	275	148	3	400	135	70	10	65	10633
	12	19	182	10	18	3	3	20	421
	28	9	163	..	20	3	633
	40	90	1012	137	263	33	30	47	3	9	16	2948
26637	33719	150685	37672	7001	15613	5397	42890	2323	922	13440	1043644	

STATEMENT II

Twenty Point Programme—1990-91 Approved Outlay for States/U.Ts. Point-wise in State Plan Sector

(Rs. in lakhs)

Sl. No.	States/U.Ts.	Attack on Rural Poverty									
		IRDP	JRY	CD& Panchayat	V& SI	Rainfed Agricultural	Better use of Irrigation	Bigger Harvest	Land Reform	Safe Drinking water	
1	2	3	4	5	6	7	8	9	10	11	
1.	Andhra Pradesh	4177	4250	2305	2753	662	30000	3082	531	3000	
2.	Arunachal Pradesh	308	68	398	222	..	1020	1348	20	415	
3.	Assam	1029	1160	845	1700	..	7695	7483	266	2744	
4.	Bihar	6309	8589	1030	2396	455	39444	10815	2510	3290	
5.	Goa	89	40	58	220	..	2871	626	35	335	
6.	Gujarat	1831	1750	330	5087	410	38340	3825	165	4700	
7.	Haryana	537	460	425	1206	74	10870	3665	27	3050	
8.	Himachal Pradesh	136	254	166	420	..	2625	2870	500	2580	
9.	Jammu & Kashmir	250	400	240	2052	196	4100	4782	212	2570	
10.	Karnataka	2255	2661	3307	4840	687	21190	5308	153	2191	
11.	Kerala	1234	1445	644	3485	..	9395	5717	55	3540	
12.	Madhya Pradesh	3653	5123	773	4525	450	45360	8952	505	4050	
13.	Maharashtra	3440	4325	90	2830	750	46232	8470	70	8100	
14.	Manipur	100	109	145	410	..	3360	1093	15	675	

<i>Attack on Rural Poverty</i>											
Health for all	Two child Norm-Nutrition	Educa-tion	Justice to SC/ST's	Oppor-tunities for Youth	Housing for people	Improve-ment of Slums	Forestry	Protec-tion of Environ-ment	Concern for Consumer Villages	Energy for Villages	Total
12	13	14	15	16	17	18	19	20	21	22	23
690	165	5178	5500	122	4000	908	1400	52	..	25	68800
205	128	2335	..	80	50	..	710	5	52	230	7594
1100	600	7148	780	147	325	35	2224	85	40	615	36021
2750	1187	12895	2361	220	200	260	2500	30	300	2055	99596
110	9	1600	48	160	10	1	162	26	8	24	6432
1036	6386	3706	3500	100	1050	100	3805	52	19	50	76242
900	212	3845	1000	190	100	110	2550	86	..	65	29172
541	225	3780	220	105	5	50	2670	20	557	70	17794
1575	70	5043	256	275	..	60	1490	69	..	35	23675
2200	400	6090	2175	175	1500	726	1878	33	..	72	57841
510	62	2204	770	165	220	50	1840	135	10	2047	33528
3050	785	16387	6050	150	800	264	4101	525	..	60	105563
4615	500	5460	2700	600	65	1000	3708	78	3	50	93086
249	21	1225	175	225	..	17	520	20	20	715	9094

1	2	3	4	5	6	7	8	9	10	11
15.	Meghalaya	132	102	275	227	..	738	1370	65	830
16.	Mizoram	148	42	285	700	..	277	937	1235	553
17.	Nagaland	141	122	1246	300	5	323	1107	71	570
18.	Orissa	2120	2584	340	1677	340	24438	11323	1590	2276
19.	Punjab	581	354	4010	1039	..	8506	6389	..	2100
20.	Rajasthan	2078	2771	483	2155	283	18273	5275	100	4200
21.	Sikkim	30	41	100	150	..	210	780	9	370
22.	Tamil Nadu	2788	3833	362	4240	363	7400	10915	12	4472
23.	Tripura	340	122	366	520	..	1620	3058	205	620
24.	Uttar Pradesh	8118	11275	1178	4059	693	47847	17993	3610	8800
25.	West Bengal	3485	4624	369	2961	284	13976	5791	721	2070
26.	Andaman & Nicobar	62	93	..	120	327	9	170
27.	Chandigarh	54	65	..	20	69
28.	D & N Haveli	25	41	..	85	166	20	20
29.	Delhi	34	770	..	2000	640	9	330
30.	Daman & Diu	5	2	..	20	117	10	64
31.	Lakshadweep	33	..	50	438	2	56
32.	Pondicherry	143	500	..	224	505	11	50
Total		45109	56504	20093	51678	5652	388629	135236	12743	68791

	12	13	14	15	16	17	18	19	20	21	22	23
405	25	1576	2	272	33	40	730	8	8	230	7068	
188	100	927	..	90	16	5	600	5	32	420	6560	
160	154	1057	..	240	580	5	30	15	6126	
1200	600	10022	1324	470	235	100	4112	280	3022	870	68923	
668	..	2986	1360	930	33	165	530	58	2	30	29741	
1600	127	8348	331	129	225	400	2258	131	45	673	49885	
130	40	1005	50	45	15	6	280	25	11	20	3317	
1825	6155	3624	4063	97	450	270	2761	131	5	25	53791	
280	680	1793	569	180	121	35	575	22	35	195	11336	
5400	736	17568	2885	1115	3355	790	5600	197	74	2970	144263	
1730	2607	7834	1820	637	84	885	1810	70	11	961	52730	
240	14	1015	8	30	20	20	410	2	75	..	2615	
23	2	747	20	150	232	5	5	..	1392	
16	6	187	..	2	153	2	723	
..	270	6961	415	300	15	200	235	151	5	110	12445	
24	6	171	10	2	3	2	24	1	461	
75	2	153	..	14	5	828	
57	17	1195	160	255	35	30	47	2	9	16	3256	
3352	22291	144065	38552	7672	12965	6529	50495	2308	4378	12656	1119898	

STATEMENT III
Agreed Outlay 1991-92 for Twenty Point Programme Point-wise in State Plan Sector

Sl. No.	States/U.T. Names	Attack on Rural Poverty				Rainfed Agriculture	Better use of irrigation	Bigger Harvests	Land Reforms	Safe Drinking water
		IRDP	JRY	CD & panchayats	Village & small Industries					
1										
					2	3	4	5	6	
1.	Andhra Pradesh . . .	3908	3124	1168	2011	470	28486	2861	415	2765
2.	Arunachal Pradesh . . .	290	70	605	265	0	1360	2195	23	840
3.	Assam	1180	1300	1155	2040	0	10525	8012	310	3115
4.	Bihar	6692	8600	2440	3000	500	61371	9910	2550	5104
5.	Goa	100	40	189	400	0	3315	1014	30	534
6.	Gujarat	1997	1780	725	8021	373	45052	4806	315	5100
7.	Haryana	370	510	455	1191	74	12823	3857	40	2650
8.	Himachal Pradesh . . .	260	500	220	709	0	3503	3242	571	3772
9.	Jammu & Kashmir . . .	275	440	196	2073	196	4214	4823	233	2430
10.	Karnataka	2398	3100	3837	5671	696	24843	7336	175	3740
11.	Kerala	1150	1450	2108	3315	0	10390	9725	70	3209
12.	Madhya Pradesh . . .	4018	5635	1300	5322	450	57572	13047	556	3512
13.	Maharashtra	3440	4085	165	3850	749	38030	13976	55	11333
14.	Manipur	108	109	223	512	0	4401	1608	42	809

	7	8	9	10	11	12	13	14	15	16	17	18
Health for all	Two child Norms	Nutrition	Educa-tion	Justice to SC's/ST's	Opportu-nities for Youths	Housing for Peoples	Improve-ment of Slums	New strategy for Forestry	Protection of Environ-ment	Concern for Consumer	Energy for Villages	Total
693	390	3930	4015	109	3625	276	806	77	0	15	59144	
263	375	3100	0	90	100	0	950	5	62	255	10848	
1550	620	8429	683	168	515	35	2308	95	43	770	42853	
4564	1460	13700	3895	350	293	430	3150	187	291	960	129447	
257	50	1798	62	200	12	0	116	14	12	25	8168	
1240	5100	5183	4500	120	1305	100	5200	88	115	70	91190	
1150	300	5310	1050	210	155	120	2315	88	0	75	32743	
775	225	4258	219	116	20	48	3260	25	364	80	22167	
1440	378	5412	270	287	20	60	1489	70	0	45	24351	
1812	950	7454	2801	387	2060	625	4403	50	175	85	72598	
650	175	3233	917	195	270	30	2850	155	10	60	39962	
3574	1293	19523	6655	165	670	344	4939	598	0	2100	131273	
3968	518	8600	2700	720	451	1250	4378	73	0	60	98401	
200	180	1274	175	240	0	20	520	23	35	822	11301	

	1	2	3	4	5	6			
15 Meghalaya	150	116	358	236	0	738	1873	78	1140
16 Mizoram	151	46	289	740	0	270	1152	2109	727
17 Nagaland	169	135	1315	1058	6	651	1860	81	597
18 Orissa	2500	3000	385	1853	357	32053	7126	2150	2900
19 Punjab	685	400	1009	3424	0	8546	7083	0	2715
20 Rajasthan	2623	3500	954	2460	548	23357	6371	129	4588
21 Sikkim	25	41	195	175	0	220	876	11	420
22 Tamil Nadu	3146	3527	1029	4714	362	9216	12699	17	4100
23 Tripura	343	132	399	700	0	1800	3490	206	700
24 Uttar Pradesh	8465	10603	3037	4436	700	42571	21975	3677	8734
25 West Bengal	3834	4536	569	3255	287	15514	6235	792	2151
26 Andaman & Nicobar	0	0	82	138	5	122	581	2	370
27 Chandigarh	0	0	100	67	0	20	166	0	0
28 Dadra & Nagar Haveli	0	0	28	41	0	345	557	24	45
29 Daman & Diu	0	0	22	9	0	43	161	4	77
30 Delhi	0	0	408	890	0	1547	1064	7	310
31 Lakshdweep	0	0	36	48	0	50	483	3	67
32 Pondicherry	0	0	210	458	0	277	889	17	70
Total	48277	56779	25211	63082	5773	443225	161053	14692	78624

	7	8	9	10	11	12	13	14	15	16	17	18
380	161	2125	2	275	25	40	1400	20	13	540	9670	
250	115	957	0	90	58	20	621	5	34	575	8209	
150	173	1127	0	190	0	0	600	6	20	20	8158	
1005	344	5205	1759	496	235	77	2717	90	20	840	65112	
1344	300	6314	2446	1081	53	200	584	86	20	30	36520	
2079	348	10748	390	153	306	320	2600	190	134	1060	62858	
195	110	1155	65	60	20	10	321	35	20	20	3974	
2772	7010	7019	5792	114	450	235	3289	140	53	31	65715	
364	638	2275	950	132	77	40	655	22	13	132	13068	
4270	754	18835	5600	1441	2328	850	7500	225	0	3945	149946	
2056	2440	9468	1970	721	100	450	1965	110	12	1064	57529	
161	43	978	12	35	10	20	408	5	75	0	3047	
68	3	804	31	165	0	0	200	6	8	0	1638	
26	19	204	0	6	0	0	120	1	1	3	1420	
34	13	218	9	3	3	2	20	1	2	4	625	
0	800	8800	500	300	15	800	193	72	18	85	15809	
40	8	160	0	20	0	0	8	7	0	5	935	
200	115	1262	195	217	70	35	50	3	13	10	4091	
37530	25408	168858	47663	8856	13246	6437	59935	2572	1563	13786	1282570	

STATEMENT IV
State-wise performance of Twenty Point Programme (Percentage Achievement of Target) 90-91

Sl. No.	Point/Programme Item	All India	AP	ARP	AS	BI	GOA	GUJ	HRY	MP	J&K	KAR	KER	AP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1.	01A I.R.D.P. (Families)	121	168	57	114	119	103	101	194	276	150	114	102	133
2.	01B Jawabar Rojgar Yojana (Mandays)	91	86	68	103	100	76	77	93	107	86	83	74	65
3.	01C SSI (Units (Regd.))	114	129	121	110	122	65	144	104	121	44	116	109	150
4.	05A Distribution of Surplus land	113	151	..	238	138	..	21	42	116	40	51
5.	06 Bonded Labour Rehabilitation	74	100	62	..	68
6.	07A Drinking Oater problem solved (vlg)	79	103	53	68	364	100	68	56	100	48	70	108	81
7.	08A Community Health Centres	27	0	100	0	100	0	100	0	0	..	30
8.	08B Primary Health Centres (PHC)	122	0	100	0	258	100	2	100	100	61
9.	08C Sub-Centres	10	..	0	0	0	100	100	0	100	0	..	0	0
10.	08D Imm of Children (DPT, Polio & BCG)	96	121	64	81	81	104	104	106	85	63	96	101	96
11.	09A FP Sterilisation	71	71	58	29	47	96	93	87	96	33	78	90	81
12.	09B Eq. Sterilisation—IUD, CC&OP	85	65	59	34	32	149	106	81	76	44	80	83	106
13.	09C ICDS Blocks operational (Cum.)	97	98	93	100	95	100	87	105	88	91	97	100	108
14.	09D Anganwadies (Cum.)	93	96	98	89	76	22	91	99	97	100	92	97	99

MAH MANIMEGH MIZ NAGA ORI PUN RAJ SIK TN TRI UP WB A&N CHND D&N D&D DEL LAK POND

	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35
114	308	73	54	26	127	247	121	114	114	116	258	108	116	98	..	100	97	101	9	167
99	121	41	424	89	103	69	129	79	79	110	106	94	75	54	13	82	63	20	85	83
101	109	152	66	0	107	101	115	107	107	116	114	109	79	103	203	54	98	83	100	102
..	165	..	113	155	..	249	122	9	1
40	65	..	104	100	..	214
77	65	54	55	17	5	96	120	121	121	56	51	72	54	100	0	187
0	0	0	..	0	0	0	130	0	0	0	0	133	13	0	0	0
1	0	20	..	0	100	0	110	200	40	40	0	317	36	100	0	0
32	0	30	100	0	0	0	0	100	0	0	31	0	0	0	..	0	0	0
112	77	91	77	29	94	119	91	69	69	105	58	97	85	94	81	114	157	88	111	143
96	35	60	129	66	65	77	66	90	90	90	70	56	62	95	72	71	160	83	31	140
102	82	63	81	23	89	114	128	114	114	78	117	103	62	115	41	75	55	60	40	96
114	95	91	105	91	92	106	96	100	100	92	88	91	95	100	100	100	100	104	100	100
122	87	83	86	129	82	109	102	105	105	77	72	79	88	101	100	100	73	107	102	97

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
15.	11A SC Families Assisted	93	114	..	71	95	109	93	79	120	59	105	109	81
16.	11B ST Families Assisted	100	143	..	92	98	..	126	..	135	0	98	105	90
17.	14A House Sites Allotted (Families)	134	55	..	106	95	62	119	0	..	12	94	66	95
18.	14B Construction Assistance (Families)	129	173	28	106	..	50	150	434	104	20	90	84	114
19.	14C Indira Awaas Yojana (Houses)	121	74	21	162	129	520	100	91	132	284	108	567	75
20.	14D EWS Houses Provided	106	83	..	65	88	80	78	307	100	24	90	106	74
21.	14E LIG Houses	118	0	..	35	54	81	118	473	120	88	174	149	177
22.	15 Slum Improvement (RDP.)	125	241	..	81	100	32	102	100	102	58	133	70	117
23.	16A Tree Plantation	105	101	55	586	54	52	154	85	131	9	82	98	114
24.	18 Fair Price Shops.	129	199	167	85	279	160	62	143	..	113
25.	19A Villages Electrified	100	104	79	33	35	72	153
26.	19B Pumpsets Energised	164	127	..	34	55	..	125	102	224	131	554	123	134
27.	19C Improved Chullahs	106	106	99	80	63	101	105	131	114	88	109	137	100
28.	19D Bio-Gas Plants (States)	106	110	260	49	64	190	126	98	104	73	90	89	72

	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35
100	90	101	113	103	112	113	85	99	51	..	100	65	..	116
112	138	108	..	95	259	92	61	126	52	103	160
100	100	100	..	123	..	186	25	193	500	43	0	8	..	105
100	..	81	100	96	..	95	0	136	52	158	11	0	..	124	0	0	..	100
80	120	0	559	0	94	100	100	107	185	375	93	134	38	369	0	87	13	0	0	129
96	0	0	103	0	90	0	176	121	117	44	20	0	100
96	0	0	100	79	39	104	..	116	171	110	0	141	0	10598
101	0	100	100	151	100	101	100	119	100	118	166	96	0	172	..	100
111	168	14	114	0	97	109	94	94	228	107	181	100	185	129	136	149	122	90	220	137
..	112	0	412	..	110	130	325	120	100	50	47	..	183
..	112	67	100	191	..	145	124	..	50	94	101
165	191	312	234	..	182	53	111	110	123	..	84
104	100	0	100	0	154	150	121	111	110	110	54	97	125	60	0	100	6	71	5	76
117	100	52	120	0	128	106	117	117	104	113	105	80	80	0	20	100	60	95	..	50

.. Indicates that at present the programme is not in operation.

Note : In cases where more than one item is monitored under one point, these are denoted by A, B, C etc.

AP	—Andhra Pradesh
ARP	—Arunachal Pradesh
AS	—Assam
BI	—Bihar
GOA	—Goa
GUJ	—Gujarat
HRY	—Haryana
HP	—Himachal Pradesh
J&K	—Jammu & Kashmir
KAR	—Karnataka
KER	—Kerala
MP	—Madhya Pradesh
MAH	—Maharashtra
MANI	—Manipur
MEGH	—Meghalaya
MIZ	—Mizoram
NAGA	—Nagaland
ORI	—Orissa
PUN	—Punjab
RAJ	—Rajasthan
SIK	—Sikkim
TN	—Tamil Nadu
TRI	—Tripura
UP	—Uttar Pradesh

List of Abbreviations in Statement IV
State Abbreviations

WB	—West Bengal
A&N	—Andaman & Nicobar Island
CHND	—Chandigarh
DAN	—Dadra Nagar Haveli
D&D	—Daman & Diu
DEL	—Delhi
LAK	—Lakshdweep
POND	—Pondicherry

Programme Abbreviations

IRDP	—Integrated Rural Development Programme.
SSI	—Small Scale Industry.
VLG	—Villages.
IMUN	—Immunisation.
FP	—Family Planning.
EQ	—Equivalence.
ICDS	—Integrated Child Development Services.
EWS	—Economically Weaker Section House.
LIG	—Low Income Group Houses.
IUD	—Intra-Uterine Device.
CC	—Conventional Contraceptives.
OP	—Oral Pills.